

**ORAL**

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD  
BENCH, ALLAHABAD

(This the **26<sup>th</sup> Day of February, 2019**)

**Hon'ble Mr. Justice Bharat Bhushan, Member (Judicial)**  
**Hon'ble Ms. Ajanta Dayalan, Member (Administrative)**

**Original Application No.330/230/2018**  
(U/S 19, Administrative Tribunal Act, 1985)

Govind Das Raikwar aged about 57 years, son of late Shri Kashi Ram Raikwar. Presently, working as M.T.S. under Senior Superintendent of Post Offices, Jhansi, Resident of Village & Post -Daily, Near to Gas Agency, Jhansi (U.P.).

..... **Applicant**

**By Advocate: Shri S.K. Kushwaha**

Versus

1. Union of India through the Secretary, Ministry of Communication and I.T. Dak Bhawan, Sansad Marg, New Delhi.
2. Post Master General, Agra Region, Agra.
3. Director Postal Services in the Office of P.M.G., Agra Region, Agra
4. Senior Superintendent of Post Offices, Jhansi Division, Jhansi.
5. Shri V.K. Singh, Senior Superintendent of Post Offices, Jhansi Division, Jhansi.
6. Shri R.K. Srivastava, Assistant Superintendent of Post offices (Headquarter), Jhansi Division, Jhansi (U.P.)

..... **Respondents**

**By Advocate: Shri L.P. Tiwari (Respondent Nos. 1 to 4)**

**O R D E R**

**Delivered by Hon'ble Mr. Justice Bharat Bhushan, Member (Judicial)**

Shri S.K. Kushwaha counsel for the applicant and Shri L.P. Tiwari, counsel for the respondents No. 1 to 4 are present.

Learned counsel for the applicant wants to withdraw the present OA. Accordingly, the OA is dismissed as withdrawn with liberty to seek appropriate relief.

**(Ajanta Dayalan)**

Member (A)

Sushil

**(Justice Bharat Bhushan)**

Member (J)